

[English]

Allotment of LIG Plots

6140. COL. RAO RAM SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether the Government invited application for allotment of LIG plots under "Rohini LIG Scheme" during 1981;

(b) if so, whether all the applicants who applied for the plots have since been allotted plots under the said scheme;

(c) if not, the reasons therefor;

(d) the details, such as names etc. of applicants who have not been allotted the plots even after a period of 16 years; and

(e) the steps Government propose to take to allot the plots to remaining applicants ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Yes, Sir.

(b) No, Sir.

(c) to (e) DDA has reported that out of about 38,100 registrants in Rohini under LIG category, 18,085 have been provided allotment. 20,015 registrants under LIG category are awaiting allotment of plots under the Rohini Residential Scheme 1981. The main reason for the backlog is non-availability of developed land. Efforts are on to develop land in phases III & IV of Rohini so as to make available plots for the waiting registrants.

Smuggling of Pashmina and Shahtosh from Tibet

6141 SHRI MANGAT RAM SHARMA : Will the Minister of FINANCE be pleased to state :

(a) whether there is a large scale of smugglings in of Pashmina and Shahtosh from Tibet to India through various routes; and

(b) if so, the steps taken/proposed to be taken by the Government to check the illegal smuggling of banned products in India ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) and (b) Information is being collected and will be laid on the Table of the House.

Accelerated Urban Water Supply Programme

6142. SHRI RAJABHAU THAKRE :

SHRI SANDIPAN THORAT :

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have reviewed the performance of Accelerated Urban Water Supply Programme in various States during 1996-97 ?

(b) if so, the details of allocation and funds released to the States during 1996-97 and provision of funds proposed to be made under the scheme during 1997-98;

(c) the details of funds utilised under the programme during the past 5 years and project completed, under progressing with locations in Maharashtra; and

(d) the details of incomplete/ongoing and new programmes with location, taken up under the programme in Maharashtra during 1997-98 and the target set and proposals awaiting clearance ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (DR. U. VENKATESWARLU) : (a) Yes, Sir.

(b) A statement-I showing details of allocations and funds released, state-wise during 1996-97 is attached. For the year 1997-98 a provision of Rs. 28 crores has been made for the programme.

(c) and (d) Since the inception of the scheme in March, 1994, the Maharashtra State has incurred an expenditure of Rs. 2.64 crores on 10 approved schemes being implemented under the programme. The details are given in the attached statement-II.

The Maharashtra Government has proposed another 18 schemes for consideration, the approval of which is subject to availability of funds. The details are at attached statement-III.

Statement-I**Accelerated Urban Water Supply Programme Allocation of Funds**

(Rs. in crores)

S.No.	Name of States	Central Share	
		Funds Allocated 1996-97	Funds Released 1996-97
1	2	3	4
1.	Andhra Pradesh	0.66	-
2.	Arunachal Pradesh	0.06	0.83
3.	Assam	0.43	1.68
4.	Bihar	1.01	-
5.	Goa	0.12	0.09
6.	Gujarat	1.09	0.70
7.	Haryana	0.42	0.86

1	2	3	4	1	2	3	4
8.	Himachal Pradesh	0.15	0.16	17.	Nagaland	0.03	0.52
9.	Jammu & Kashmir	0.09	0.10	18.	Orissa	0.81	1.87
10.	Karnataka	1.31	0.47	19.	Punjab	0.44	0.44
11.	Kerala	0.47	0.48	20.	Rajasthan	1.25	3.06
12.	Madhya Pradesh	3.05	1.56	21.	Sikkim	0.01	-
13.	Maharashtra	1.29	1.72	22.	Tamil Nadu	1.24	1.04
14.	Manipur	0.13	0.76	23.	Tripura	0.09	-
15.	Meghalaya	0.02	0.10	24.	Uttar Pradesh	4.93	3.52
16.	Mizoram	0.07	0.11	25.	West Bengal	0.65	-
				Total		20.00	20.13

Statement-II

Maharashtra

Projects Sanctioned

(Rs.in Lakhs)

S.No.	Name of Town	District	Sanctioned Date Month/Year	Project cost	Expenditure upto December, 96
1.	Patur	Akola	March, 94	51.03	3.94
2.	Deulgaon Raja	Buldhana	- do -	160.22	131.32
3.	Lonar	Buldhana	- do -	98.18	68.96
4.	Main Dargi	Solapur	- do -	42.21	41.02
5.	Telhara	Akola	- do -	18.37	19.67
6.	Kundalwadi	Nanded	Dec., 95	145.10	-
7.	Sendurjanaghat	Amarawati	Aug., 96	117.78	-
8.	Saswad	Pune	Oct., 96	213.55	-
9.	Indapur	Pune	- do -	324.47	-
10.	Dudhani	Solapur	Nov., 96	200.19	-
Total				1371.10	264.91

Statement-III

Maharashtra

Projects Proposed by the State Government

(Rs. in lakhs)

S.No.	Name of Town	District	Project Cost
1	2	3	4
1.	Rahatapimplas	Ahmednagar	396.76
2.	Sindhi	Wardha	366.57
3.	Mul	Chandrapur	462.81
4.	Kalam	Osmanbad	808.85
5.	Vadgaon	Kolhapur	284.96
6.	Kamaleshwar	Nagpur	177.53

1	2	3	4
7.	Sabada	Jalgaon	470.79
8.	Bhagur	Nasik	263.50
9.	Sonepeth	Parbhani	169.57
10.	Paranbdha	Osmanbad	286.28
11.	Biloli	Nanded	272.65
12.	Hadgaon	Nanded	332.77
13.	Bhoom	Osmanbad	357.49
14.	Naldurga	Osmanbad	208.84
15.	Saoner	Nagpur	467.88
16.	Mukhed	Nanded	714.18
17.	Deoli	Wardha	190.42
18.	Khapa	Nagpur	65.85
Total			6297.70

Implementation of Packages

6143. SHRI GULAM MOHD. MIR MAGANI :
SHRI JAI PRAKASH AGARWAL :

Will the PRIME MINISTER be pleased to state:

(a) the dates on which packages have been announced by the Union Government for the development and progress of J&K and the details thereof;

(b) the expenditure incurred and the sources through which the said amount has been mobilised, Package-wise;

(c) whether there has been delay in implementation of various projects included in the packages announced for the Jammu and Kashmir;

(d) if so, the steps being taken for implementation of projects within a target time;

(e) whether there is any proposal to include the Handicraft/Carpet Exporters of Jammu and Kashmir State in the economic package to the State by way of waiver/Interest Relaxation for Pre-Shipment Export Loans for the turmoil period; and

(f) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) to (d) : Yes, Sir. In order to accelerate the development process in Jammu & Kashmir, the Prime Minister had announced in both Houses of Parliament on 23.7.96 and 2.8.96 to take up some important projects and also to complete on-going projects on priority. The status of these measures are:-

Projects

- (i) Construction of 290 Kms. Railway Line from Udhampur to Baramulla as a national project likely to be completed in seven years at a cost of Rs. 2500 crore. Rs. 20 crore was provided in 1996-97 mainly for land acquisition. The foundation stone for construction of line at Udhampur was laid by the Prime Minister on 15.3.1997.
- (ii) Construction of Mughal Road as a dependable alternative link between Jammu & Kashmir. The State Government is to undertake the construction of the project and detailed estimates are being prepared. The cost of the project is to be equally shared by the Central and State Government. The work is expected to be completed in 9th Five Year Plan at an estimated cost of Rs. 150 crore.
- (iii) Completion of Dulhasti and Uri Hydro Projects in the State to provide much needed relief to the power starved state. The first unit of the Uri was dedicated to the nation by the Prime Minister on 13.2.1997. Work on other units is underway likely to be completed by the end of May, 1997. Initially some civil construction work on Dulhasti was resumed departmentally by NHPC. The contract for balance civil work has been awarded on 3.3.1997.

In addition, the following measures were also announced to revive economic activities in the State:-

Debt relief to small businesses affected by militancy

With a view to provide immediate succour and relief to the people engaged in trades like tourism, small scale industries, transport and trade etc. who were worst affected due to militancy during the last 6 to 7 years, a scheme has been approved to write off the outstanding loans and interest of all borrowers whose original borrowing is less